

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir, on 15th October, 1969.

(b) and (c) The employers and workers representatives presented their respective and not always common view points on the main recommendations of the Commission at the meeting. Following the exchange of views, the parties agreed to hold bipartite discussions on the recommendations of the Commission with a view to coming to an amicable settlement on all issues within a month, failing which to report on their differences to the Labour Ministry for a further meeting; during the period of negotiations and till the next meeting is called, the employers also agreed to maintain the 'status-quo' Reports on the bipartite discussions are still awaited. A list of the persons who participated in the meeting on the 15th of October is enclosed. [See Appendix LXX, Annexure No. 46.]

MILK AND DAIRY DEVELOPMENT

784. SHRI M. K. MOHTA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have formulated a Scheme for stimulating milk and dairy development in the Country with the Cooperation of World Food Programme;

(b) if so, the details thereof;

(c) the names of the States in which the Scheme is proposed to be introduced;

(d) the considerations for introducing the Scheme in these States; and

(e) the estimated expenditure likely to be incurred by Government in the execution of the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASHEB SHINDE) : (a) Yes.

(b) to (e) In response to a project request made by India, the World Food Programme authorities have agreed to supply, free of cost, during the next five years, in a phased programme,

1,26,000 tonnes of skimmed milk powder and 42,000 tonnes of butter oil at the international valuation of Rs. 4 I crores. These commodities, when reconstituted into liquid milk, will generate funds worth about Rs. 95.40 crores. These generated funds will be utilised for expanding the milk processing facilities of the four Public Sector dairies in Bombay, Calcutta, Delhi and Madras and for increasing the milk production and procurement in the rural milk shed areas of the four metropolitan cities located in 10 States of Punjab, U.P., Haryana, Rajasthan, Gujarat, Maharashtra, Tamil Nadu, Andhra Pradesh, Bihar, West Bengal and the Union Territory of Delhi, which will be done through improved breeding, feeding and management of milch animals. As a result of this arrangement, the indigenous production of milk in the milk-shed areas of these cities will be stepped up so that by the time the supply of imported skimmed milk powder is tapered off, the level of supply from the dairies is sustained through increased local milk. The project will also help in salvaging about 1 lakh high-yielding milch animals (and their calves) which are brought to the cities and pre-maturely destroyed after they go dry. Furthermore the Project will help India's most disadvantaged rural people, namely, the landless, who will be assisted to undertake animal husbandry activities and thereby to increase their earnings through increased milk production.

A.I.R. BROADCASTS

785. SHRI M. K. MOHTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether attention of the Government of India has been drawn to the news item published in the Times of India dated 7th September, 1969 under the heading 'sight and Sound' commenting on the observations made in regard to the announcements and broadcasts from the A.I.R.; and

(b) if so, the remedial measures taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) Valid criticism is always taken serious notice if and constant efforts are made to take advantage of useful suggestion made therein.

THEFT IN POSTS AND TELEGRAPHS DEPARTMENTS

786. SHRI H. K. MOHTA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the stolen copper wire and other material belonging to the P&T Department which were recovered at the instance of the lineman I. Singh unclaimed in the Court of the Magistrate 1st Class, Vijaywada and were subsequently auctioned;

(b) if so, the cost of the property involved;

(c) whether government have made any enquiry into the matter for the purpose of fixing a responsibility for the lapse resulting in loss to Governments;

(d) if so, the result thereof; and

(e) the steps taken by Government to avoid recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH):

(a) Yes.

(b) Rs. 415/20.

(c) and (d) The court notice for collecting the material had been issued only to the Lineman, who had reported the theft to the Police authorities. This lineman had apparently failed in this duty to collect the material. The official had, however, been absconding from 5-8-68.

(e) Instructions have been issued to the Departmental Officers to keep close liaison with the police authorities to avoid recurrence of such incidents.

PAY SCALE OF TELEPHONE OPERATORS OF DIRECTORATE OF INSPECTION

787. SHRI ... P. CHATTERJEE: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the pay scales of telephone operators in the

Directorate of Inspection, Ganesh Chandra Avenue, has remained stationary at Rs. 60 to 170 even after the second revision of pay scales on the recommendation of the Second Pay Commission;

(b) if so, what are the reasons therefor; and

(c) whether it is also a fact that the telephone operators of the aforesaid Directorate have no chance for further promotion?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH):

(a) There is no such office under the Department of Communications.

(b) and (c) Do not arise in view of (a) above.

बिहार में बेरोजगारी

788. श्री जगदम्बी प्रसाद यादव : क्या श्रम तथा पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक होनहार हरिजन नवयुवक के अर्हता प्राप्त होने पर भी अनेक वर्षों तक प्रयत्न करने के बाद भी जब उसे रोजगार प्राप्त नहीं हुआ और जब उसका जीवित रहना कठिन हो गया, तो उसने अक्तूबर, 1969 में मुंगेर के जिला शिक्षा अधिकारी के सामने आत्महत्या कर ली ;

(ख) क्या यह सच है कि बिहार में लाखों नवयुवक रोजगार प्राप्त न कर सकने के कारण इस समय जीवन और मृत्यु के बीच झूल रहे हैं ; और

(ग) यदि हाँ, तो इस समस्या को मुलझाने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

UNEMPLOYMENT IN BIHAR

788. SHRI J. P. YADAV : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that promising Harijan youngman who in spite of

[] English translation.